



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 18.03.2026

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.03.2026 & 17.03.2026 respectively, were not taken up. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) (Ins) No. 101 of 2024 Part Heard	CA Rajeev Bansal Liquidator of Isolux Corsan India Engineering & Construction Pvt. Ltd. Vs. State Tax Officer-2 Unit – 64, Surat, Gujrat	16.03.2026	13.04.2026
2.	Comp. App. (AT) (Ins) No. 184 of 2023 & I.A. No. 669, 670, 671 of 2023 Part Heard	Greater Noida Industrial Development Authority Through Chief Executive Officer Vs. Anand Sonbhadra Resolution Professional Subhkamna Buildtech Pvt. Ltd.	17.03.2026	09.04.2026
3.	Comp. App. (AT) (Ins) No. 1107 of 2023 & I.A. No. 3820, 3832, 3833 of 2023 & 4002 of 2025 (With Defects) Part Heard	New Okhla Industrial Development Authority Vs. Anand Sonbhadra & Ors.	17.03.2026	09.04.2026

4.	Comp. App. (AT) (Ins) No. 1804 of 2024 Part Heard	J.C. Flowers Asset Reconstruction Pvt. Ltd. Vs. Vithal M. Dahake & Ors.	17.03.2026	13.04.2026
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By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)